

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2023/ 567

Date: 23/11/23

Pursuant to order No. Estt/HC/2023/455 dated 19.10.2023, Shri Dheeraj (Merit No. 32) has sought extension of six months for joining his duties on the post of Junior Personal Assistant. After having considered his request, his joining time is hereby extended only for three months from the date of offer of appointment, failing which his appointment order shall stand canceled automatically.

By Order


REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)06/2022/ 2232

Date: 23/11/23

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned Shri Dheeraj S/o Satish Kumar, R/o House No. 314/2, Ward No. 27, Gandhi Nagar, Rohtak, Haryana- 124001.
6. Personal file.


REGISTRAR (ADMN.)